Human Rights Commission in Geneva in 1996.

(b) At this Session a statement from Pakistan contained several references to Kashmir, *inter alia* questioning the validity of the elections in Jammu and Kashmir and the independence of the National Human Rights Commission of India. India exercised the right of reply to expose the false propaganda contained in the statement from Pakistan.

(c) The countries attending the 52nd Session of the UN Commission on Human Rights understood India's position on the matter.

## Fencing of borders to check infiltration from neighbouring countries

382. DR. D. VENKATESHWAR RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force has started fencing and flood lighting on the North-East borders to check the infiltration from Bangladesh and May-anmar;

(b) if so, by what time is the work on fencing likely to be completed;

(c) to what extent infiltration has been checked;

(d) whether the border with Pakistan in all sectors has been fenced; and

(e) to what extent has fencing also helped in reducing the infiltration from Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Babed wire fencing along different sectors of Indo-Bangladesh border is being carried out by the Border Roads Organisation, Central Public Works Department and Assam Public Works Department. There is no provision for fencing on Indo-Myanmar border or flood-lighting of any border in the North-East.

The fencing work on 896 kms. of Indo-Bangladesh border is scheduled to be completed by March, 1998. Only a part of the border in the NE States has been fenced. However, it is felt that fenced sectors can be guarded more effectively to check infiltration.

(d) and (e) The progress of fencing work along the Indo-Pak border is as under:—

Completed	To be completed	
Punjab	451 kms.	_
Rajasthan	600 kms.	435 kms.
Gujarat Jammu	Terrain not suitable for fencing — 180 kms.	

As stated earlier, it is felt that fenced sectors can be guarded more effectively to check infiltration.

## Augmentation of strength of police personnel in the Capital

383. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that there is deterioration in law and order situation in the Capital in the recent months involving deaths of elderly people; and

(b) if so, the steps taken to bring the culprits to book and remedial measures taken to augment the strength of the police personnel in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Eight cases of murder of elderly people have been reported in Delhi during the current year (from 1.1.96 to 30.6.96) while nineteen such cases were preported during the corresponding period in 1995.

All the cases registered are properly investigated so as to bring the culprits to book. Steps taken to prevent crimes against elderly people include, inter alia, the following:—

 (i) A Senior Citizens' Security Scheme is in vogue under which senior citizens are identified, beat-wise and division-wise, in every police